

- (a) whether Government has devised any new mechanism to monitor the Central Schemes at district level; and
- (b) if so the details thereof?

ANSWER

Minister of State for Finance

(SHRI JAYANT SINHA)

(a) and (b): Direct Monitoring of Schemes at the district level is the responsibility of the State Governments. Government of India only gives grants-in-aid to the Consolidated Fund of the States. It is the duty of the States to give Utilization Certificate to ensure transparency, equity and probity with regard to the utilization of funds released from the Consolidated Fund of India .
